

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10539/2013

PRAVEEN YADAV & ORS

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(with office report)

Date : 08/04/2015 This petition was called on for hearing today.

For Petitioner(s) Mr. Hemant Mudgil, Adv.
 Mr. Daya Krishan Sharma, Adv.

For Respondent(s) Mr. Sudeep Kumar, Adv.
 Mr. Abhishth Kumar, Adv.

 Ms. Shriya Raj Chauhan, Adv.
 Mr. Sudarshan Rajan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 to 3 have failed to file the counter affidavit within the period stipulated under the rules. Viewed thus, the matter shall be processed for listing before the Hon'ble Court on its own turn.

(M K HANJURA)
Registrar

MG